

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

original Application No.1158 of 2004.

Allahabad this the 11th day of october, 2004.

Hon'ble Mr. S.C. Chaube, Member-A.

R.A. Kushawaha
S/o Late Shri Vishwa Nath Bhagat,
R/o Village Kahaon, Post Andila,
District Deoria, presently posted as
Upper Division Clerk (U.D.C) Subsidiary
Intelligence Bureau, Srinagar (PIN No.117152).

.....Applicant.

(By Advocate : Sri S. K. Tayagi)

versus.

- onion of India through The Secretary
 Ministry of Home Affairs New Delhi.
- Deputy Director (E), IB Head Quarters,
 (Ministry of Home Affairs) New Delhi.
- 3. Assistant Director (C-V), I.B Head Quarters New Delhi.
- 4. Joint Director (E), I.B. (Ministry of Home Affairs), New Delhi.

(By Advocate: Sri Saumitra Singh)

* Corrected as Per Court order 2-12-04

ORDER

Allababad.

Fahimuch 7/12/04

The applicant, who is upper Division Clerk in Subsidiary Intelligence Bureau, Govt. of India, Ministry of Home Affairs was transferred from S.I.B. Varanasi to S.I.B., Sri Nagar vide order dated 10.6.2002, where he joined on 12.8.2002.

2. Aggrieved by his transfer from SIB Varanasi to SIB Sri Nagar, he submitted a representation dated 21.3.2002 addressed to the Assistant Director (C-V), I.B. Headquarters, New Delhi through proper channel, but the same was rejected vide order dated 19.6.2003. Thereafter, the applicant has again made a representation

addressed to the Joint Director (E), I.B. Hqrs. (MHA), New Delhi on 31.3.2004 with the request that he maybe transferred to SIB, Varanasi or Lucknow. According to the applicant, the said representation is still pending with the respondents for consideration.

- 3. The learned counsel for the applicant has stated at the Bar that the grievance of the applicant would be redressed if the representation of the applicant be disposed offby the respondents within a stipulated period of time.
- 4. Accordingly, respondent nos. 2 to 4 are directed to decide the representation of the applicant dated 31.3.2004 within a period of three months after taking into account his previous service at hard stations viz. Kohima for seven years and Dibrugarh for four years, existing transfer policy and functional requirement of the Organisation by passing a reasoned and speaking order under intimation to the applicant.
- 5. The O.A. stands disposed off as per the directions mentioned above. No costs.

MEMBER (A)

GIRISH/-